



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

The following Personal Assistants (presently posted in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi) are hereby directed to report for duty with Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi, for the period as mentioned below :-

Sl. No.	Name of the Officials	Designation	Period of Duty
1.	Sh. Tarun (EC-71197053)	Personal Assistant	14.06.2026 to 20.06.2026
2.	Sh. Harsh Khokhar S/o Sh. Vikram Singh	Personal Assistant	21.06.2026 to 24.06.2026

Note:-

1. The officials will be entitled for Compensatory Leave in lieu of duty performed on 14.06.2026 (Sunday) and 21.06.2026 (Sunday), which shall be valid till 31.12.2026.
2. Non-compliance of the direction shall be considered deliberate insubordination and disciplinary action shall be initiated against the erring officials without any further notice.

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs), Delhi

No. 42699-707 /Admn.I(HQs)/T&P(DM)/2026

Dated, Delhi the 01 JUN 2026

Copy forwarded for information and necessary action to :-

1. The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.
2. Personal Office of the undersigned.
3. DDO/Sr. Accounts Officer, Central District, Tis Hazari Courts, Delhi.
4. Branch In-Charge, O/o Chief Judicial Magistrate, Central District, THC, Delhi.
5. Dealing Official, Leave Seat, Administration Branch-I, Central District, THC, Delhi.
6. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
7. Website Committee - for uploading the order on official website.
8. Officials Concerned.

Principal District & Sessions Judge (HQs), Delhi